Rajya Sabha on the 10th August, 1978 and state:

- (a) what is the quantity of white printing paper and other varieties of paper which the Hindustan Paper Corporation Ltd. has supplied to the apex co-operatives, namely the National Consumers Cooperative Federation and the Bharat Cooperative Limited during the last six months, month-wise;
- (b) whether Government have directed or propose to direct the Hindustan Paper Corporation Ltd. that sizeable quantity of white printing paper and other variety of paper should be supplied to the Cooperative sector to stop malpractices by traders and to curb spurt in prices; and
- (c) if not; what are the reasons therefor and what steps Government have taken or propose to take t₀ make public distribution system of paper a success?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) The Hindustan Paper Corporation Ltd. have supplied 11.02 tonnes and 12.097 tonnes of duplicating paper, in August and September 1978 respectively, to the National Consumers' Cooperative Federation. The Bharat Cooperative Ltd. have not been supplied any quantity of paper, because no formal order has been placed by them.

(b) and (c) The Hindustan Paper Corporation is already earmarking a major part of its production for supply to priority Rectors like Government Departments. Public Sector Undertakings etc. The Cooperative sector is also entitle! to purchase paper from the mills under the control of the Hindustan Paper Corporation Ltd. With this very little paper is left for distribution to other parties such as traders etc. If cooperative sector needs the paper from HPC, priority would be given for allocation after meeting the requirements of priority sector.

In so far public distribution system is concerned, allocation to Education Sedtor is being made through State Governments. There i_s no other public Distribution system to meet the needs of other Sectors.

Allocation of concessional variety of paper to the Ballarpur Industries Ltd.

1372. SHRIMATI SUSHILA
SHANKAR ADIVAREKAR:
SHRIMATI MARGARATE
ALVA: SHRIMATI
PRATIBHA SINGH:

Will the Minister of INDUSTRY be pleased to state:

- (a) what is the quntum of concessional variety of printing paper allocated to Ballarpur Industries Limited for fabrication of exercise books;
- (b) whether it is a fact that Government have instructed the Ballarpur Industries Limited to supply the entire quantity of fabricated note books to the National Consumers' Cooperative Federation for distribution;
- (c) whether the Ballarpur Industries have supplied the entire quantity to the Federation; if not; what are the reasons therefor; and
- (d) what steps Government taken or propose to take to stop mal manufacturers and practice by ETA practice by the manufacturers and black marketing in exercise note books fabricated by the Ballarpur In dustries' Limited?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) A quantity of 1211 tonnes of white printing paper was allotted to Ballarpur Industries, for fabrication of exercise books in their captive units, for the quarter October-December, 1978.

(b) and (c) It was agreed that the entire production of exercise books manufactured from concessional white printing paper by Ballarpur Industries would be made available to the National Consumers' Cooperative Federation Ltd. for distribution. However, as the National Consumers' Cooperative Federation Ltd. has been facing practical difficulties in lifting the entire production, Ballarpur Industries have been permitted to sell a part of the production through their own distribution channel.

(d) No specific case of malpractice in manufacturing and/or blackmarket-ing in exercise books fabricated on concessional paper by Ballarpur Industries has come to notice

Advertisements by B.H.E.L.

1373. SHRI YOGENDRA SHARMA:

SHRI BIR CHANDRA DEB BURMAN:

SHRI INDRADEEP SINHA:

Will the Minister of INDUSTRY be pleased to state:

- (a) whether it is a fact that BHEL has put in a_n advertisement in different newspapers on the 27th November 1978 entitled "BHEL—Placing facts in the right perspective";
- (b) if so; what prompted BHEL to put in such an advertisement; and
- (c) what amount is spent on the advertisement?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) Yes, Sir.

- (b) A book was published concerning Bharat Heavy Electricals Limited, (BHEL) and its activities criticising *inter-alia* the working of the Company. It was, therefore, considered necessary to place certain facts before the public so that the activities of the BHEL could be understood in the right perspective.
 - (c) About Rs. 78000/-

Petition regarding murder of a boy in Narela in Delhi

1374. SHRI BHOLA PRASAD: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether he has received any petition on or about the 22nd November, 1978 regarding the murder of a young boy named Azad Singh, aged 16 years, on the 23rd December, 1977 in Village Mungerhpur, Thana Narela_v Delhi;
- (b) whether earlier a petition was sent and acknowledged by his office vide reference No. 0951/16.1.78; and
- (c) if the answer to parts (a) and (b) above be in the affirmative, what are the details in this regard and what action Government propose to take in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL); (a) Yes, Sir.

- (b) A petition was received on 25th January 1978. No paper could, however, be located to indicate whether this petition was acknowledged *vide* No. 0951/16th January 1978
- (c) According to the Police one Azad Singh was reported missing 1 since 23rd December 1977. On 27th December 1977 his dead body with stab injuries was found lying in a sugar cane field in village Mungesh-pur. A case *vide* FIR No. 290 dated 27th December 1977 u/s 364/302 IPC was registered at Police Station Nerala and investigation taken up. The chargesheet has been prepared against two persons and the challan is under scrutiny.